of

Madhya Pradesh. Food situation is satisfactory in- most of other States. It is too early to estimate the likely yield or the loss in kharif production. However, according to available indications total production of kharif cereals in the country may be lower than last year. Firm estimates about the yield and the loss in pro-' duction are likely to become ayailable towards the close of the agricultural year i.e. in July-August, 1975.

- (d) The rains received during the second fortnight of September and early October, 1974 were helpful in rabi sowings. As the sowings are still taking place, it is too early to indicate the prospects of the ensuring rabi crops.
- fe) The rains during the second week of October improved the prospects for sowing of rabi crops. The State Governments v.rre advised to undertake steps to ensure sowing of gram, wheat and oilseeds over large areas during the current rabi season. To maximise the efficiency of fertilisers' use, the farmers have been advised about the correct dozes of fertilizers and the proper methods and timing of their application not only in irrigated areas but also, to small dozes of fertilisers in unirrigated areas as tt>e yield response ratio of fertilisers in such areas is expected to be higher with the availability of moisture in the soil. Arrangements were also made to meet the requirements of seeds wherever there was a shortage, particularly for the North-Es-tern States. Mass scale education and training of the farmers for popularising the recommended package of practices, timely sowing, timely irrigation, week control, adoption of improved management practices etc., was also organised.
- (f) With favourable weather, the mea sures undertaken by Government may be expected to result in a sizeable improve ment in rabi production which would helf to improve the food situation in th< country.

Sub-Letting/Sharing Government Accommodation

to Questions

- 358. SHRI N. G. GORAY: Will the Minister of WORKS AND HOUSING be pleased to refer to answer to Unstarred Question No. 786 given in the Rajya Sabha on 7th August, 1974 and state:
- Ia) whether a Government employee who shares a residence allotted to another Government employee draws house rent allowance; and
- (b) if so, the number of such Government employees?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): fa^ Yes Sir.

(b) Payment of house rent allowance admissible to Government servants is made by the administrative Ministries/Departments concerned; as such, no information about Government servants who are sharing general pool accommodation and are drawing house rent allowance, is available.

Pay Scales in Jamia Millia, New Delhi

- 359. SHRI J. S. ANAND: Will the /Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is fact that Professors, Readers and Lecturers of Jamia Millia Islamia, New Delhi are receiving the same pay scales as those of Professors, Readers and lecturers in the Delhi University and Jawaharlal Nehru University. New Delhi; and
- (b) whethet it is also a fact that the nonteaching staff of Jamia Millia Islamia is not receiving the pay scales of corresponding posts in the Delhi University, and Jawaharlal Nehru University, New Delhi; and
- Ce) if so, the steps taken oy Government to remove this discrimination in the I Jamia Millia Islamia, New Delhi?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) 3a-mia Milla Islamia is institutions are not to be a University. Such institutions are not treated at par with Central Universities. However, at the time of the 1966 revision of scales of pay of university and college Teachers, Lecturers, Readers and Professors in these institutions were given the same scales as approved for Central Universities. The question of their further revision tn the light of the recent revision for teachers of Central Universities is under consideration.

(b) and (c) The scales of pay of non-teaching staff in Jamia Millia Islamia have . been fixed keeping generally in view the scales of pay for corresponding posts in Delhi University. These scales have been recently revised in the light of the recommendations by the Third Central Pay Commission.

Freight Equalisation in Edible Oil

360. SHRI SANAT KUMAR RAHA: WiH the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that Government are considering a proposal for freight equalisation in case of edible oil as it is in case of steel so as to ensure that the product is sold at the uniform price all over the country; and
- (b) if so, the details thereof and when it is likely to be implemented?

THE DEPUTY MINISTER IN TUB MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b) There is no control on the prices of edible oils. The question of price equalisation through equalisation of freight would not thus arise.

दिल्ली शिक्ता अधिनियम के अधीन पेंशन संबंधी लाभ

361. श्री जगदीश प्रसाद मायुर: सरदार कुमार सं० च० ग्रांग्रे :

क्या शिला, समाज कल्याण ग्रौर संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पेंग्नन तथा चिकित्सा सम्बन्धी लाभों को जो दिल्ली णिला अधिनियम® के अधीन मिलने वाले हैं, रोक लिया गया है; और
- (ख) यदि हां, तो सरकार इस सम्बन्ध में क्या कदम उठाने का विचार रखती है ?

t [Pensionary Benefits under the Delhi Education Act

361. SHRI IAGDISH PRASAD MA-THUR : SHRI S. C. ANGRE :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that the pensich- $_f$ ary and medical benefits which are to oe given under the Delhi Education Act have been withheld; and
- (b) if so, what action Cjoveiurrfent propose to take in this regard?]

शिक्षा, समाज कस्याण मंत्रालय तथा संस्कृति विमाग में उपमंती (श्री डी॰पी॰ यादव): (क) जी,

- (ख) प्रकृत नहीं चुठता।
- 1 [THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P YADAV): (a) No Sir.
 - (b) Does not arise.]
 - t[] English translation.